

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 270 OF 2015

Dated: 28th November, 2016

**PRESENT: HON'BLE MRS. JUSTICE RANJANA P. DESAI, CHAIRPERSON
HON'BLE MR. I.J. KAPOOR, TECHNICAL MEMBER**

In the matter of :

Renewable Energy Developers Association of KarnatakaAppellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu
Mr. Ananth G.Narayan

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Mr. Saneep Rajpurohit

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 24.01.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt